## Annexure-8

## Name of the Corporate Debtor: INDORE DEWAS TOLLWAYS LIMITED

Date of Commencement of Liquidation: 25th February, 2025 (Order Received Date: 27th Feb, 2025)

List of stakeholders as on: 29th March 2025 (being the last date for submission of claims)

## List of Operational Creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No	Name of creditor received			Details of claim admitted								Amount of claimrejected	l	Remarks, if any
					of claim	covered by lien or attachment		covered by guarantee	,		mutual dues, that may be set off		claim under verifica tion	
1		23-11- 2023(CIRP)	5,38,103.00	5,38,103.00	SERVICE FEE FOR SECURITY TRUSTEE	NIL		-	0.01	NIL	NIL	-	NIL	
2	NATIONAL HIGHWAY AUTHORITY OF INDIA	29-03-2025	20,91,93,00,000.00	NIL	NIL	1	-	-	-	-	-	20,91,93,00,000.00	-	DISPUTED AND CONTINGENT
ТО	TAL .		20,91,98,38,103.00	5,38,103.00					0.01			20,91,93,00,000.0 0		

